

(13)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 2845/92  
M.A. NO. 1624/94

New Delhi, 6.9.1994

SHRI S. R. ADIGE, MEMBER (A)

Tan Sen S/O Udal Ram,  
Chargeman Grd-II in  
Solidstate Physics Laboratory,  
Ministry of Defence (DRDO),  
Lucknow Road, Delhi-110054.

... Applicant

By Advocate Shri G. D. Bhandari

Versus

1. Secretary to the Govt. of India in the Ministry of Defence, South Block, New Delhi.
2. The Scientific Adviser to the Min. of Defence & Director General Research & Development, Min. of Defence (R&D Orgn.), South Block, New Delhi.
3. The Director, Solidstate Physics Laboratory, Min. of Defence (DRDO), Lucknow Road, Delhi - 110054.

... Respondents

By Advocate Shri M. K. Gupta

ORDER (ORAL)

In this application Shri Tan Sen, Chargeman Gr.-II, Solidstate Physics Laboratory, Min. of Defence (DRDO), Delhi has impugned the orders dated 28.8.1985 (Ann. A-1) and 23.3.1987 (Ann. A-2) as well as order dated 26.12.1989 (Ann. A-3) fixing his pay.

2. I have heard Shri G. D. Bhandari, for the applicant and Shri M. K. Gupta, for the respondents.
3. Shri Bhandari has filed M.A. 1624/94 enclosing a copy of order dated 8.11.1993 in O.A. No. 2843 and 2844 of 1992, which he claims is on all fours with the present case.

4. This position is conceded by Shri M. K. Gupta, for the respondents, and both the counsel agree that the judgment dated 8.11.1993 in O.A. Nos. 2843 & 2844/92 be made applicable in the present case also.

5. Under the circumstances, the reliefs allowed by judgment dated 8.11.1993 (supra) are allowed in the present case also.

6. Shri Bhandari states that certain deductions have been made from the salary of the applicant owing to wrong fixation, and prays for refund of the same. The respondents are directed to examine whether any such deductions have been made, and if so, the same should be refunded to the applicant in accordance with the said judgment.

7. This application is disposed of accordingly.  
No costs.

*Adv.*  
( S. R. Adige )  
Member (A)

/as/